

Dr - 14/10/12

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWERJYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of.....

C.J.M. Bareilly

| Case Number | Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks |
|-------------|-----------------|--------------------|-----------------------------|---------------|---|
| NIL | | | | | <p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p> |

*Representing by
Chancellor by*

[Signature]
Chief Judicial Magistrate
Bareilly

NOTE: P.O. is on Leave.

81-1410/12

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| <u>NIL</u> | | | | | |

Prepared by
Checked by

[Signature]
Chief Judicial Magistrate
Bareilly

NOTE: P.O. is on Leave.